

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF DIRECT TAXES

...

NEW DELHI, the 11th September, 1997

NOTIFICATION

No. (F.No.204/46/95-ITA.II). It is notified for general information that M/s. VIBANK HOUSING FINANCE LTD., Corporate Office No. 19, Shrutha Complex, Primrose Road, Bangalore, have been approved by the Central Government as a Housing Finance Company for the purposes of Section 36(1)(viii) of the Income-tax Act, 1961, for the assessment years 1997-98 to 1999-2000.

2. The approval is subject to the condition that the company will conform to and comply with the provisions of section 36(1)(viii) of the Income-tax Act, 1961.

*Nishi Singh*  
( NISHI SINGH )  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Notification No. 10407 (F.No. 204/46/95-ITA.II)

To

The Manager,  
Government of India Press,  
Mayapuri, NEW DELHI.

Copy to:

1. M/s. VIBANK Housing Finance Ltd., Bangalore.
2. CCIT Bangalore
3. All Chief Commissioners of Income-tax and Director General of Income-tax.
4. C&AG of India (40 copies).
5. Joint Secretary & Legal Advisor, Ministry of Law, New Delhi.
6. Addl. Secretary (Admn.), Deptt. of Revenue, New Delhi.
7. Bulletin Section, DIT (RSP&PR), New Delhi.

*Nishi Singh*  
( NISHI SINGH )  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

॥भारत के राजपत्र के भाग II, खण्ड 3॥iii॥ में प्रकाशनार्थ॥

भारत सरकार

वित्त मंत्रालय

॥राजस्व विभाग॥

केन्द्रीय प्रत्यक्ष कर बोर्ड

नई दिल्ली, दिनांक 11 सितम्बर, 1997

अधिसूचना

सं० ॥फा०सं० 204/46/96-आयकर नि०-II॥ सर्वसाधारण की सूचना के लिए यह अधिसूचित किया जाता है कि केन्द्रीय सरकार द्वारा मैसर्स बिर्लक हाऊसिंग फाइनेंस लि०, कारपोरेट कार्यालय सं० 19, शुभ काम्प्लेक्स प्रिन्समरोज रोड, बंगलोर को आयकर अधिनियम की धारा 36॥iii॥ के प्रयोजनार्थ आयकर - निर्धारण वर्ष 1997-98 से लेकर 1999-2000 तक के लिए एक हाऊसिंग फाइनेंस कम्पनी के रूप में अनुमोदित किया जाता है।

2. यह अनुमोदन इस शर्त पर दिया गया है कि कम्पनी आयकर अधिनियम, 1961 की धारा 36॥iii॥ के उपबंध के अनुरूप होगी और उनका अनुपालन करेगी।

॥निशि सिंह॥

उप सचिव, भारत सरकार

अधिसूचना सं० 10407 ॥फा०सं० 204/46/96-आयकर नि०-II॥

सेवा में;

प्रबंधक;

भारत सरकार प्रेस;

मायापुरी, नई दिल्ली।

प्रतिलिपि औजी पाठानुसार प्रेषित।